

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7362

ANSWERED ON:22.05.2012

ILLEGAL ACTIVITIES OF JOB BUREAUS

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Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are reports that some of the registered job bureaus in the National Capital Territory (NCT) of Delhi are alleged to have been involved in selling girls for prostitution on the pretext of providing jobs;

(b) if so, the details of such cases reported during each of the last three years and the current year; and

(c) the action taken by the Government against such bureaus?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c) No such case against registered job bureau has been reported to Delhi Police. However, cases of sexual harassment and confinement of trafficked girls have been registered against placement agencies. The details of such cases reported during each of the last three years and the current year:

Year Number of Placement Agencies Person Arrested
 against which FIR registered.

2009 4 6

2010 7 10

2011 18 40

2012 4 6
(upto 30.4.2012)

The Delhi Police has taken following preventive and other deterrent measures to prevent trafficking of girls:

Delhi Police has established a special unit i.e. AHTU (Anti-Human Trafficking Unit) in each District to deal with such type of cases effectively.

Anti-Kidnapping cell is already in place in Crime Branch who deal with this type of cases.

The Police Station staff is being given regular refresher courses by several NGO's dealing in Child Trafficking cases.

Every Police Station has been provided a list of NGOs for help in such type of cases whenever come to notice.

Every Police Station has been directed to upload the details of missing child on ZIPNET immediately so that consolidated efforts are made to trace children.

Raids are organized regularly to rescue children from work places especially engaged in hazardous activities alongwith different

authorities.

All ACsP/Sub. Division and SHOs of Delhi Police have been directed to brief their staff to remain extra vigilant in this regard.

Public cooperation has been elicited through Eyes & Ears scheme to gather information about such activities and persons suspected to be involved.